

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 07-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Mr. Abhishek Chaudhary, Adv.
Mr. Amol Chitravanshi, Adv.

For Respondent(s)

Mr. Anubhav T. Mishra, Adv.
Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for both the sides submit that service is
complete.

Office to verify and proceed accordingly.

(DEEPAK SINGH)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER